GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3287 TO BE ANSWERED ON 17TH DECEMBER,2021

CHANGE IN THE ABORTION CEILING

3287: DR.T.R.PAARIVENDHAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether the Government has recently announced new rules for changing the abortion ceiling from 20 to 24 weeks for women victims of various causes like rape, widows, the physically challenged and the mentally ill;
- (b) if so, the details thereof; and
- (c) Whether the Government proposes to set up any medical board/ experts to examine such people and approve abortions;
- (d) if so, the details thereof; and
- (e) total number of abortions that have been done across the country after the announcement of new rules, State/UT-wise?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (b) The Medical Termination of Pregnancy (Amendment) Rules, 2021 have been notified on 12th October, 2021. Categories of vulnerable women, who are eligible for termination of

pregnancy beyond 20 weeks till 24 weeks of gestation period, have been defined under Rule 3B of MTP (Amendment) Rules, 2021, as follows:

- Survivors of sexual assault or rape or incest
- Minors
- Change of marital status during the ongoing pregnancy (widowhood and divorce)
- Women with physical disabilities [major disability as per criteria laid down under the Rights of Persons with Disabilities Act, 2016 (49 of 2016)]
- Mentally ill women including mental retardation
- The foetal malformation that has substantial risk of incompatibility with life or if the child is born it may suffer from such physical or mental abnormalities to be seriously handicapped
- Women with pregnancy in humanitarian settings or disaster or emergency situations as may be declared by the Government
- (c) to (e) As defined under the MTP (Amendment) Rules, 2021, opinion of two Registered Medical Practitioners will be required for termination of pregnancy beyond 20 weeks till 24 weeks of gestation period.

State/UT wise abortion data available in HMIS, as reported by the States/UTs, is given in Annexure.

State/UT wise induced abortion data available in HMIS, as reported by the States/UTs*

All India 40452 33221 Andaman & Nicobar Islands 88 76 Andhra Pradesh 879 975 Arunachal Pradesh 141 156 Assam 4199 3190 Bihar 340 144 Chandigarh 18 20 Chhattisgarh 683 541 Delhi 874 805 Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 5	State/UT	Oct-21	Nov-21
Andhra Pradesh 879 975 Arunachal Pradesh 141 156 Assam 4199 3190 Bihar 340 144 Chandigarh 18 20 Chhattisgarh 683 541 Delhi 874 805 Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 </td <td>All India</td> <td>40452</td> <td>33221</td>	All India	40452	33221
Arunachal Pradesh 141 156 Assam 4199 3190 Bihar 340 144 Chandigarh 18 20 Chhattisgarh 683 541 Delhi 874 805 Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16	Andaman & Nicobar Islands	88	76
Assam 4199 3190 Bihar 340 144 Chandigarh 18 20 Chhattisgarh 683 541 Delhi 874 805 Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12	Andhra Pradesh	879	975
Bihar 340 144 Chandigarh 18 20 Chhattisgarh 683 541 Delhi 874 805 Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan	Arunachal Pradesh	141	156
Chandigarh 18 20 Chhattisgarh 683 541 Delhi 874 805 Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim <td>Assam</td> <td>4199</td> <td>3190</td>	Assam	4199	3190
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Goa 107 72 Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra	Chhattisgarh	683	541
Gujarat 830 999 Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand	Delhi	874	805
Haryana 2412 1298 Himachal Pradesh 296 320 Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh </td <td>Goa</td> <td>107</td> <td>72</td>	Goa	107	72
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Jammu and Kashmir 416 336 Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Haryana	2412	1298
Jharkhand 519 319 Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Himachal Pradesh	296	320
Karnataka 2986 2120 Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Jammu and Kashmir	416	336
Kerala 982 1015 Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Jharkhand	519	319
Ladakh 10 2 Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Karnataka	2986	2120
Lakshadweep 0 0 Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Kerala	982	1015
Madhya Pradesh 2147 2109 Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Ladakh	10	2
Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Lakshadweep	0	0
Maharashtra 9384 8902 Manipur 100 72 Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Madhya Pradesh	2147	2109
Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910		9384	8902
Meghalaya 14 8 Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Manipur	100	72
Mizoram 16 14 Nagaland 54 57 Odisha 1077 961 Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	•	14	8
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Puducherry 48 21 Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Nagaland	54	57
Punjab 1225 16 Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Odisha	1077	961
Rajasthan 1532 1285 Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Puducherry	48	21
Sikkim 9 12 Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Punjab	1225	16
Tamil Nadu 3401 1774 Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Rajasthan	1532	1285
Telangana 155 1034 The Dadra And Nagar Haveli And Daman And Diu 37 17 Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Sikkim	9	12
The Dadra And Nagar Haveli And Daman And Diu3717Tripura168144Uttarakhand187123Uttar Pradesh20421910	Tamil Nadu	3401	1774
Tripura 168 144 Uttarakhand 187 123 Uttar Pradesh 2042 1910	Telangana	155	1034
Uttarakhand 187 123 Uttar Pradesh 2042 1910		37	17
Uttarakhand 187 123 Uttar Pradesh 2042 1910	Tripura	168	144
	Uttarakhand	187	123
West Bengal 3076 2374	Uttar Pradesh	2042	1910
	West Bengal	3076	2374

^{*}December 2021 data has not been reported by States/UTs as on 13.12. 2021.